

Court-II

**Before the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)**

Appeal No. 131 of 2015 & IA Nos.209 of 2015 and 335 of 2016

Dated : 04th August, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**Taxus Infrastructure & Power Project Pvt. Ltd. ... Appellant(s)
Versus ... Respondent(s)
Gujarat Electricity Regulatory Commission & Ors.**

Counsel for the Appellant : Mr. C. K. Rai and Mr. Paramhans

Counsel for the Respondent(s) : Ms Suparna Srivastava, Mr. Manu Dev
Sharma for R.1
Mr. M. G. Ramachandran, Ms. Ranjitha
Ramachandran, Ms. Poorva Saigal for R.2

Mr. S. R. Pandey, Rep. of GERC

ORDER

Post the IA No.335 of 2016, along with IA No. 190 of 2015 in Appeal No.114 of 2015, where the cross appeal is already fixed for hearing on **31st August, 2016.**

**(I. J. Kapoor)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/kt